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BEFORE THE PRINCIPAL BENCH,
NATIONAL GREEN TRIBUNAL, NEW DELHI
ORIGINAL APPLICATION No-82/2022

IN THE MATTER OF: -

OA No-82/2022 titled as "Samit Dayal & Ors V.s. Govt of NCT of Delhi"

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Filed by

(Delhi Pollution Control Committee)

New Delhi:

Dated: 13.5.2022


13.5.22

Dr. Anwar Ali Khan
Senior Environmental Engineer
Delhi Pollution Control Committee

Before the National Green Tribunal Principal Bench, New Delhi

Original Application No. 82/2022

SUB: REPORT OF THE COMMITTEE IN COMPLIANCE OF HON'BLE NGT ORDER DATED 03.02.2022 IN O.A. NO. 82/2022

BACKGROUND

An application was filed by residents of G-Block, Hari Nagar, Janakpuri, New Delhi-58 against one unauthorized scrap shop being run by Mr. Feroz Khan at property no WZ-277, G-Block, Hari Nagar, Janakpuri, New Delhi-58 in violation of environmental norms. It was submitted that the said scrap shop is causing noise and air pollution and is a health hazard to all the residents of the locality.

As per the orders of Hon'ble NGT order, directions was given to the DPCC, DCP and District Magistrate West, New Delhi to look into the grievance in this application. The State PCB will be the Nodal agency for coordination and compliance. It was directed to the joint committee to undertake site visit and look into the grievance of the applicant.

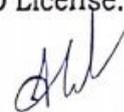
Consequence to the directions of NGT in OA No-82/2022 titled as "Samit Dayal & Ors V.s. Govt of NCT of Delhi" a joint inspection was carried on 11.03.2022 by a joint team consisting of officials of DPCC and Revenue department for taking remedial action against the unauthorized scrap shop at property no. WZ-277, G Block, Hari Nagar, Janakpuri, New Delhi-110064.

In compliance of Hon'ble NGT order, a meeting was convened to regarding action taken in the above matter. During the meeting SDMC official informed that the scrap shop at property no WZ-277, G-Block, Hari Nagar, Janakpuri, New Delhi-58, was vacant.

During the inspection, on 11.03.2022, Shop No. WZ-277, G-Block, Hari Nagar, Janakpuri, New Delhi-110064 as mentioned by the complainant was inspected, Mr. Dharmaprakash (LI), SDMC was also called to join the team. However as per inspection report he refused to sign the inspection report & informed that effective closure of the shop will be taken up only by Building department of SDMC West Zone.

Findings during the site inspection which was held on 11.03.2022

1. During inspection the unit was found engaged in Kabadi Shop activity in a shop of about 20 feet by 12 feet in dimensions.
2. The source of noise pollution observed during the inspection is a small hand operated hammer of about 1.2 kg of weight being used for dismantling of scrap articles with or without composite metal, metal and plastic parts besides waste paper/book etc.
3. It was found that the unit was operating without having a valid MCD License.



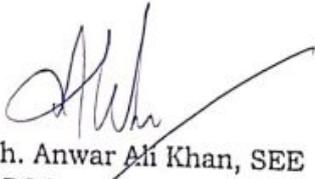
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4. As informed by SDMC officials, the MCD officials took away his weighing machine on 7th march, 2022 and also informed that effective closure of the shop will be taken only by building department of SDMC, west zone.
5. As the unit lie in non-conforming area and MCD has to take action for closure of illegal unit. A letter in this regard was also issued to the commissioner MCD (South) by DPCC on 23.03.2022.

Action taken by Building department, SDMC West Zone.

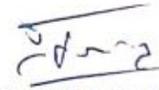
In pursuance of the letter of DPCC, SDMC West Zone vide their letter dated 12.04.2022 has submitted the report of the said premises. As per the report, visit was made on 08.04.2022 & 11.04.2022, during the visit the premises was found vacant. A copy of the report received from SDMC West Zone is enclosed as Annexure -I.

It is humbly prayed that this Hon'ble National Green Tribunal may be pleased to take this report on record and pass such further order as this Hon'ble Tribunal may deem fit and proper in the facts in circumstance of the case.


Sh. Anwar Ali Khan, SEE
DPCC

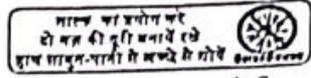
Dr. Anwar Ali Khan
Senior Environmental Engineer
Delhi Pollution Control Committee

Sh. Ghanshyam Bansal, IPS
Deputy Commissioner of Police
(West Delhi)


(PRASHANT GAUTAM), IPS
Addl. Dy. Commissioner of Police-I
West Distt., Delhi


Ms. Kriti Garg, District Magistrate
(West District)

KRITI GARG
District Magistrate (West)
Govt. of NCT of Delhi
Plot No. 3, Shivaji Place,
Raja Garden, New Delhi-27



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SOUTH DELHI MUNICIPAL CORPORATION
OFFICE OF THE DY. COMMISSIONER/WEST ZONE
Dr. Sahih Singh Verma Nigam Bhawan, Shivaji Enclave,
Raja Garden, New Delhi - 110027

No. : DC/WZ/SDMC/2022-23/D- 17

Dated : 12 /April/2022.

- Refer. :(i) File No. 145/NGT MATTER/2022/376 dtd. 11/04/2022 of SDM (HQ) District West.
- (ii) File No. DPCC/CMC-VI/2022/5669-74 dtd. 23.03.2022 of Incharge, CMC-VI, DPCC.

Madam,

With reference to above, the inspection report of Concerned Field Staff is enclosed for your kind information and further n.a., at your end, pl.

Encl. : As mentioned above.

(Awanish Kumar)
I.A.S.
Dy. Commissioner
West Zone

District Magistrate,
West Zone, GNCTD

Pls see for concerned matter
Copy to :

1. Sh. Anwar Ali Khan, Incharge, CMC-VI, DPCC, GNCTD, 1st & 2nd Floor, Vikas Bhawan-II, Civil Lines, Delhi-110054.

SDM(HQ)

IC SDMA

18/4

D M (West)
Shivaji Place,
Raja Garden, New Delhi-110027

Diary No. 2547
Date. 13/4/22

2028
18/04/2022

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दक्षिणी दिल्ली नगर निगम

Subject: Inspection Report In R/o Premises No. WZ-277, G- Block, Hari Nagar, Janak Puri, New Delhi.

Inspected the premises at WZ-277, G- Block, Hari Nagar, Janak Puri, New Delhi on dated 08.04.2022 & 11.04.2022 and found the premises vacant Photographs captured at the site are enclosed herewith for your kind peruse please.

Submitted Please.

[Signature]
12/4/22
(Dharam Prakash,
LI/WZ
(Ward No. 15-S)

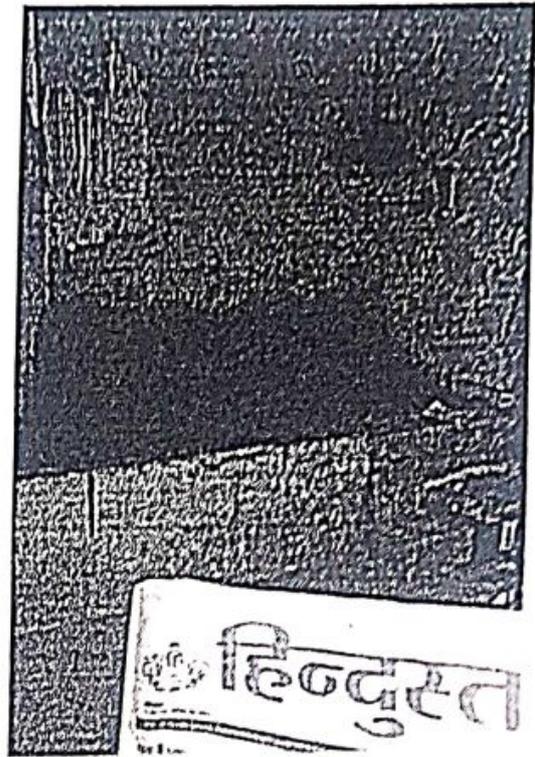


SO/WZ *[Signature]*
12/4/22
AO/WZ - On leave

AC/WZ

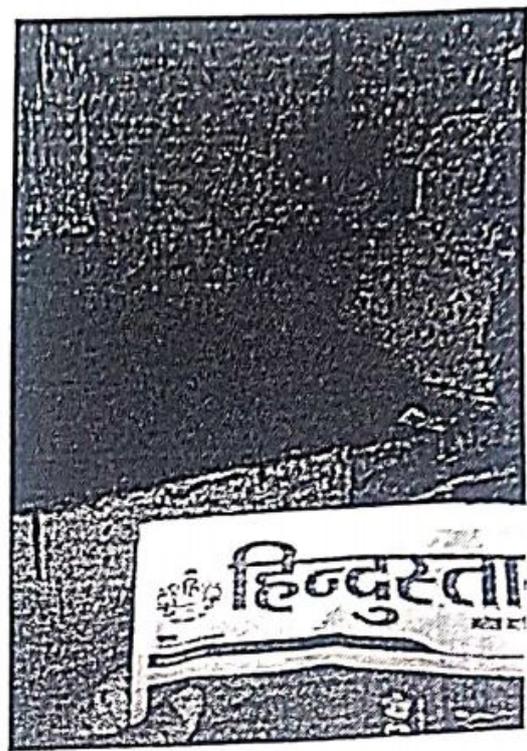
S.D.M.C.

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WZ-277, G- Block, Hari Nagar, Janak Puri,
 Ward No. 15-S
 Date: 11-04-2022

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WZ-277, G- Block, Hari Nagar, Janak Puri,
 Ward No. 15-S
 Date: 08-04-2022